37 Wt turn Answers

कृषि मन्द्रालय में राज्य मन्त्री (थी ग्रण्णासाहेब पी० शिन्दे) : (क) ग्रीर (ख) एक विवरण सभा के पटल पर रखा जाता है।

विवरण

2 लाख से भी थोड़ी अधिक उचित मूल्य की दुकानें/राशन की दुकानें निर्धारित मूल्यों पर चावल, गेंहूं, आटा, मैदा, सूजी जैसे गेंहूं-पदार्थ तथा मोटे अनाज बितरित कर रहीं है। उचित मूल्य की दुकानों से लेवी चीबी भी निर्धारित मूल्यों पर बितरित की जा रही है। इन दुकानों से सीमित माला में दालों और खाने के तेलों का भी बितरण किया जा रहा है। कुछेक स्थानों पर मिट्टी का तेल उचित मूल्य की दुकानों के माध्यम से बितरित किया जा रहा है।

वितरण करना राज्य सरकारों की जिम्मेदारी है। उचित मूल्प की दुकानों/राशन की दुकानों से सप्लाई की जाने वाली जिन्सों के मूल्य राज्य सरकारों ढारा निर्धारित किए जाते हैं और प्रत्येक राज्य में ग्रौर यहां तक कि राज्य के ग्रन्दर भी कुछ हद तक भिन्न भिन्न होते हैं।

f[THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI ANNASAHEB P. SHINDE): (a) and (b) A statement is laid on the Table of the Sabha.

Statement

There are a little over 2 lakh fair I price shops/ration shops distributing rice, wheat, wheat products such as atta, maida and suji and also coarse grains at fixed prices. Levy sugar is also being distributed through fair price shops at fixed prices. A limited quantity of pulses and edible oils is also being distributed through these shops. Kerosene oil is being distributed in some places through fair price shops.

Distribution is the responsibility of the State Governments. The consumer prices of commodities issued through fair price shops/ration shops are fixed by the State Governments and varv to a certain extent from State te State and even from place to place within the State.!

t[] English translation.

Demands of Seamen

*72. SHRI K. B. CHETTRI:

SHRI SARDAR AMJAD ALI: MISS SAROJ PURUSHOTTAM KHAPARDE:

Io Questions

DR. R. K. CHAKRABART1:

SHRIMATI AZIZA IMAM:

SHBI HARSH DEO MALAVIYA:

Will the Minister of SHIPPING AND TRANSPORT be pleased to state:

(a) whether the seamen have demanded abrogation of double medical check up rules before signing en; and

(b) if so, the steps taken by Government on their demands?

THE MINISTER OF SHIPPING AND TRANSPORT (SHRI KAMLAPATI TRIPATHI): (a) No, Sir.

(b) Does not arise.

Cultural Agreements

*73. SHRIMATI AZIZA IMAM: Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to state:

(a) whether Government are considering any proposals for concluding any fresh cultural agreement with other countries; and

(b) if so, the details thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI 3. P. YADAV): (a) Yes, Sir.

(b) Proposals for conclusion of cul-;ural agreements are under consideration in respect of a number of coun-;ries, including Democratic Republic >f Vietnam North, Syria, Sudan, Lebanon, Zaire, Rwanda, Italy, Argentina, Senegal, Guyana.